



## **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 10.03.2025

### **NOTICE**

Please take notice that the following matter was not taken up in the Court – II on 10.03.2025. The next date of hearing in the matter is **11.03.2025**.

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	I.A. No. 1277 of 2025 in Comp. App. (AT) No. 238 of 2023	Adesh Gupta & Ors. Vs. Liberty Shoes Ltd. & Ors.	Manish Kaushik	Aditya Shandilya Aamir Zafar Khan Abhishek YHadav Krishnajyoti Deka

By order of Hon'ble Chairperson  
-Sd/-  
Registrar